

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

O. A. No. 1 OF 2024 (SZ)

IN THE MATTER OF:

Tribunal on its own motion – SUO MOTU
based on the News item in Dinamalar Daily,
Sivagangai edition dated 01.01.2024,
“Sewage Mixed in Theppakulam is
feared to be a health hazard”

-Vs-

1. The District Collector,
Sivagangai District

2. Member Secretary
Tamil Nadu Pollution Control Board
Chennai

3. The Commissioner
Sivagangai Municipality,
Sivagangai

... Respondents.

TYPED SET OF PAPERS

S.No	DATE	PARTICULARS	PAGE No
1.	20.06.2025	Report filed by the Respondent No 3	1

Certified that the contents of the typed set are true copies of their originals

Dated at Chennai on this the 20th day of Jun , 2025.


Counsel for 3rd Respondent.

BEFORE THE NATIONAL-GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI
Original Application No. 1 of 2024 (SZ)

IN THE MATTER OF:
Tribunal on its own motion – SUO MOTU
based on the News item in Dinamalar Daily,
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"Sewage Mixed in Theppakulam is
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Sivagangai

... Respondents.

STATUS REPORT FILED ON BEHALF OF THE 3rd RESPONDENT

I, A.KANNAN, Son of Ammasi, Hindu aged about 46 years working as Commissioner, Sivagangai Municipality, Sivagangai, do hereby solemnly affirm and sincerely state as follows:

1. I am the commissioner of the Sivagangai Municipality, the third respondent herein and well conversant with the facts of the case from the connected files.
2. I submit that the issue of sewage flowing from the residential areas and mixing in the Theppakulam on NeethipathiRajasekaran Street has been now completely arrested.
3. I submit that the Underground Drainage system for the Sivagangai Town has been completed. At present the entire street


COMMISSIONER
SIVAGANGAI MUNICIPALITY

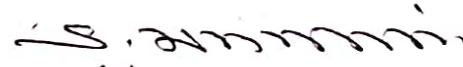
- network have been completed and all the available houses have been connected to the Underground Drainage system as on date.
4. The total number of habitations of 10650 of the town have been now covered by the Under Ground Sewage System. Therefore there is no mixing of the sewage in the Theppakulam.
 5. Further the rejuvenation works for the said Theppakulam have also been completed and the rejuvenated Theppakulam was also inaugurated on 17-06-2025 by the Honourable Deputy Chief Minister.
 6. The entire sewage now generated in the town is being handled by the Sewage Treatment Plant in Survey number 3, Ward No:B , Block No.8, Sivagangai Town. The said plant has the designed capacity of 36 Million Litre per Day and it is designed to cater to the needs of the town upto the year 2054.
 7. As per the consent and the design of the Under Ground Sewage System, the treated water from the Sewage Treatment Plant is to be discharged in the Periya Kanmai and the required infrastructure has already been created and the presently the treated sewage is being discharged as per the said consent.

In the foregoing circumstances it is prayed that this Honourable Tribunal may be pleased to pass appropriate orders in O.A. No 1 of 2024 and thus render Justice.

Solemnly affirmed on this
the 20th day of June
2025 and the deponent
herein has affixed his signature
in my presence


COMMISSIONER
SIVAGANGAI MUNICIPALITY

before me


Advocate, Sivagangai.
Roll No. 143-500/1993
S.BASKARAN, B.A., B.L.,
ADVOCATE
85/19.A, MADURAI ROAD,
SIVAGANGAI - 630 561.
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**BEFORE THE NATIONAL
GREEN TRIBUNAL (SZ)
BENCH AT CHENNAI**

OA.No. 1 of 2024 (SZ)

REPORT FILED BY . 3rd

RESPONDENT

DATED 20.06.2025

**M/S.P.SRINIVAS (828/1994)
R.PURUSHOTHAMAN (263/2011)**

COUNSEL FOR 3rd RESPONDENT.

Cell No. 9940118337